

RAJYA SABHA

Friday, 31st March, 2017/10th Chaitra, 1939 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

RE. BIRTHDAY WISHES TO THE DEPUTY CHAIRMAN BY MEMBERS

SOME HON. MEMBERS: Sir, many happy returns of the day. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Thank you very much. ...*(Interruptions)*...

SHRI PARVEZ HASHMI (National Capital Territory of Delhi): Sir, where is the cake? ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, allow us to speak. No ringing of bell today. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Thank you. ...*(Interruptions)*... Thank you. ...*(Interruptions)*... Very many thanks to all the hon. Membe` ...*(Interruptions)*... Thanks to all of you. ...*(Interruptions)*...

SHRI JAIRAM RAMESH (Karnataka): Sir, no ringing of bell today. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: But I tell you a personal secret. I celebrate my birthday very rarely, rather never do I celebrate. Today, you made it a celebration. Thank you very much.

SHRI PARVEZ HASHMI: Sir, I have a point of order. Where is the cake, Sir? ...*(Interruptions)*...

श्री राम विचार नेताम (छत्तीसगढ़): उपसभापति जी, आपके जन्मदिन पर कुछ मिलना चाहिए। ...*(व्यवधान)*...

SHRI JAIRAM RAMESH: Sir, there should be no ringing of bell today.

MR. DEPUTY CHAIRMAN: Okay, thank you. So, I believe, there will be perfect order in the House today.

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): That will be a birthday gift.

MR. DEPUTY CHAIRMAN: Yes, that will be a birthday gift.

श्री संजीव कुमार (झारखंड): उपसभापति जी, आप अपने बर्थडे के मौके पर झारखंड को एक मिनट दे दीजिए, यह ट्राइबल स्टेट है। ...*(व्यवधान)*...

श्री उपसभापति: देंगे, इसके बाद देंगे, but no personal allegations. Now, Papers to be Laid on the Table, Shri Manoj Sinha.

PAPERS LAID ON THE TABLE

Rerports and Accounts (2015-16) of HPIL, New Delhi and TRAI, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table:-

- (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394, of the Companies Act, 2013:-
 - (a) Annual Report and Accounts of the Hemisphere Properties India Limited (HPIL), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts, and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Performance Review of the above Company, for the year 2015-16.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6772/16/17]
- (ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 and sub-section (3) of Section 24 of the Telecom Regulatory Authority of India Act, 1997:-
 - (a) Annual Report and Accounts of the Telecom Regulatory Authority of India (TRAI), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

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